

**खादी ग्रामोद्योग भवन, नई दिल्ली के  
लिखे नये प्रबन्धक की नियुक्ति**

1398. श्रीमती विद्यावती चतुर्वेदी :  
क्या औद्योगिक विकास तथा विज्ञान  
और प्रौद्योगिकी मंत्री 17 अगस्त, 1972  
को राज्य सभा में अतारांकित प्रश्न संख्या  
1039 के दिये गए उत्तर को देखेंगे  
और यहाँ बताने की कृपा करेंगे कि :

(क) क्या खादी ग्रामोद्योग भवन,  
नई दिल्ली के नए प्रबन्धक की नियुक्ति  
कर दी गई है; और

(ख) यदि नहीं, तो विलम्ब के क्या  
कारण हैं और नियुक्ति कब तक किये जाने  
की सम्भावना है?

t [APPOINTMENT OF A NEW MANAGER FOR  
KHADI GRAMODYOG BHAWAN, NEW DELHI

1398. SHRIMATI VIDYAWATI  
CHATURVEDI: Will the Minister of  
INDUSTRIAL DEVELOPMENT AND  
SCIENCE AND TECHNOLOGY be pleas-ed  
to refer to the reply to Unstarred Question No.  
1039 given in the Rajya Sabha on the 17th  
August, 1972 and state :

(a) whether the new Manager of the  
Khadi Gramodyog Bhawan, New Delhi has  
since been appointed; and

(b) if not what are the reasons for the  
delay and by when the appointment is likely to  
be made ?]

**औद्योगिक विकास मंत्रालय में उप मंत्री  
(श्री प्रो० सिद्धेश्वर प्रसाद) :** (क) जी,  
नहीं।

(ख) पुराने वेतनमान पर इस पद पर काम  
करने के लिए कोई योग्य व्यक्ति उपलब्ध  
नहीं था। अब सरकार ने इस पद को  
उच्चतर स्तर का कर दिया है। इस पद  
को भरने के लिए प्रशासनिक कार्यवाही  
चल रही है।

t[THE DEPUTY MINISTER IN THE  
MINISTRY OF INDUSTRIAL DEVELOP-  
MENT (PROF. SIDDHESHWAR  
PRASAD) : (a) No, Sir.

(b) A qualified person was not available to  
man this post at the old scale. Government has  
now upgraded the post to a higher scale of  
pay. Administrative measures for filling the  
post are in progress.]

**खादी ग्रामोद्योग भवन, नई दिल्ली के  
प्रबन्धक के विरुद्ध जांच**

1399. श्रीमती विद्यावती चतुर्वेदी :  
क्या औद्योगिक विकास तथा विज्ञान और  
प्रौद्योगिकी मंत्री यह बताने की कृपा  
करेंगे कि :

(क) क्या यह सच है कि खादी  
ग्रामोद्योग भवन, नई दिल्ली के सहायक  
प्रबन्धक के विरुद्ध, जो स्थानापन्न प्रबन्धक  
के रूप में कार्य कर रहा है, खादी तथा  
ग्रामोद्योग आयोग में कोई जांच चल  
रही है;

(ख) यदि हां, तो उसके विरुद्ध लगाये  
गए आरोपों का ब्यौरा क्या है; और

(ग) जांच और उस पर की जाने वाली  
कार्यवाही कब तक पूरी हो जाने की  
सम्भावना है?

t [ENQUIRY AGAINST THE MANAGER, KHADI  
GRAMODYOG BHAWAN, NEW DELHI

1399. SHRIMATI VIDYAWATI  
CHATURVEDI : Will the Minister of  
INDUSTRIAL , DEVELOPMENT AND  
SCIENCE AND TECHNOLOGY be pleased  
to state :

(a) whether it is a fact that an inquiry is  
pending in the Khadi and Village Industries  
Commission against the Assistant Manager of  
Khadi Gramodyog Bhawan, New Delhi, who  
is officiating as Manager;

(b) if so. the details of charges against  
him; and

(c) by when the inquiry and action thereon  
is likely to be completed ?]

**औद्योगिक विकास मंत्रालय में उपमन्त्री  
(प्रो० सिद्धेश्वर प्रसाद) :** (क) से (ग)  
जानकारी इकट्ठी की जा रही है और  
सभा पटल पर रख दी जायेगी।

t[ ] English translation.

t[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHESHWAR PRASAD) : (a) to (c) The information is being collected and will be laid on the Table of the House.]

**t REMITTANCES BY FOREIGN COMPANIES  
ENGAGED IN COSMETICS  
AND LUXURY GOODS**

893. SHRI GURMUKH SINGH  
MUSAFIR : SHRI  
BRAHMANANDA  
PANDA: SHRI  
KRISHAN KANT :  
SHRI V. B. RAJU :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Foreign Investment Board has made a study on the remittances by foreign companies engaged in cosmetics and other luxury items; and

(b) if so, the findings of the study ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHESHWAR PRASAD) : (a) and (b) The Foreign Investment Board examined generally several aspects of the Cosmetic Industry in India. Their main finding was that dividends being remitted by some of the foreign subsidiaries manufacturing cosmetics were disproportionately high as compared to their investment.

**% COLLABORATIONS WITH PARTIES IN  
U.S.A.**

954. SHRI VENIGALLA SATYANARAYANA : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) the number of proposals involving technical and financial collaboration with parties in U.S.A. that were approved during the last three years; and

(b) the pattern of investment envisaged in these proposals and the classification of these proposals, statewise ?

t[ ] English translation. ^Transferred from the 28th November, 1972.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHESHWAR PRASAD) : (a) On the basis of applications received from individual Indian applicants, 117 proposals involving technical and/or financial collaboration with firms in U.S.A. have been approved by the Government from 1970 to 1972 (upto September).

(b) Out of these 117 approvals, 33 involved financial participation. A state-wise classification of these 117 approvals is in the Annexure.

**ANNEXURE**

*Statewise approvals of foreign Collaboration proposals*

Name of State or Union Territory	No. of approvals
1. Maharashtra . . . .	45
2. Delhi . . . .	30
3. West Bengal . . . .	11
4. Andhra Pradesh . . . .	7
5. Tamilnadu . . . .	7
6. Gujarat . . . .	6
7. Mysore . . . .	3
8. Uttar Pradesh . . . .	3
9. Haryana . . . .	2
10. Bihar . . . .	1
11. Madhya Pradesh . . . .	1
12. Goa . . . .	1
<b>TOTAL . . . .</b>	<b>117</b>

**NOTE.**—The classification is according to the addresses of the Indian parties as given in the approval letters.

12 NOON

**PAPERS LAID ON THE TABLE  
INDIAN TELEGRAPH (TENTH AMENDMENT)  
RULES 1972**

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : Sir, I beg to lay on the Table, under subsection (5) of section 7 of the Indian Telegraph Act, 1855, a copy (in English and Hindi) of the Ministry of Communications (Posts and Telegraphs Board) Notification G.S.R. No. 1480 dated the